

Administrative Setup

Work Allocated to Joint Secretaries

1. Shri Rajender Kumar Kashyap, Joint Secretary

- General Administration
- Establishment Matter
- Official Language
- Parliament Section
- Appointment of Judges
- Setting up of new High Courts/Benches
- Judicial Standards and Accountability
- Increasing the retirement age of Judges of High Courts
- Increasing the Judge Strength of High Courts

2. Shri Ajay Kumar Lal, Joint Secretary

- E-Courts
- Model Courts
- Fast Track Courts
- Finance Commissions
- Matters relating to CM/CJ conference
- Family Courts

3. Shri G.R. Raghvendra, Joint Secretary

- National Mission for Justice Delivery and Legal Reforms
- All India Judicial Service
- Reengineering Procedures and Alternative Methods of Disputes Resolution
- Gram Nyayalayas
- Judicial Infrastructure
- Pendency Reduction Campaign

4. Shri S.C. Barmma, Joint Secretary

- National Judicial Academy
- Service conditions of Judges
- The Tribunals, Appellate Tribunals and other Authorities (Conditions of Service) 2014
- Delhi High Court Amendment Bill, 2014
- Access to Justice Projects
- Legal Aid to Poor